

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 18.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER								
AT 11.00 A.M.								
1	MA.No.193/2021 (urgent hearing & interim reliefs) and MA.No.194/2021 (Exemption from filing certified copy) and A.No.144/2021	Schneider Electric President Systems Ltd.		SEBI & ORS.		Admission		<u>EXITCIRCULARS</u>
AT 11.05 A.M.								
2	MA. No. 184/2021 (Exemption from filing certified copy) & MA. No.185/2021 (Delay Application) & A.No. 141/2021	Pramod Jain		SEBI		Admission		<u>ADVISER</u>
3	MA. No. 186/2021 (Exemption from filing certified copy) & MA. No.187/2021 (Delay Application) & A.No. 142/2021	3M Team Research Pvt. Ltd & Anr.						

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

AT 11.10 A.M.

4	IRDAI 1/2017	SBI Life Insurance Co.Ltd.	Ms. Fereshte Sethna, Advocate i/b DMD Advocates	IRDAI	Mr. Shyam Mehta, Advocate i/b K Ashar & Co.	Part Heard	02.03.2021	SBIIRDAI
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CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

AT 11.40 A.M.

5	IRDAI A.No. 1/2019	E-MeditekInsurance TPA Ltd.	Mr. Chetan Kapadia, Advocate i/b Vishesha Law Services	IRDAI	Mr. Shrinivas Bhavne, Advocate i/b. Bhavne & Co.	Admission Disposal	26.02.2021	<u>REGISTRATION CANCELLED</u>
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AT 11.50 A.M.

6	MA.No. 170/2019 & A.No.116/2019 A/W	Paresh C. Doshi	Mr. Nikhil S. Udeshi, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b ELP	Admission Disposal	05.03.2021	<u>BALDEVSINH VZ</u>
	MA.172/2019 & A.No. 117/2019 A/W	Jagdish Gordhandas Ved						
	MA.No. 190/2019 & A.No. 125/2019 A/W	Manish Kanakshi Ashar	Mr. Shailesh Kumar, Advocate					
	MA.No. 191/2019 & A.No.126/2019 A/W	Bhavna Manish Ashar						

	MA.No. 192/2019 & A.No.127/2019 A/W	Ashwin Prabhudas Ruparel						
	MA.No. 193/2019 & A.No.128/2019 A/W	Pradeep Syamsunder Swain						
	MA.No. 194/2019 & A.No.129/2019 A/W	Shailesh Mulraj Ved						
	A.No. 195/2019 & A.No.130/2019 A/W	Bhavik Amrutlal Vaza						
	MA.No. 196/201 & A.No. 131/2019 A/W	Haresh L Tejani						
	MA.No 197/2019 & A.No.132/2019 A/W	Himanshu Pravinchandra Mehta						
	MA.No. 219/2019 & A.No.150/2019 – Lead Matter A/W	Baldevsinh Vijaysinh Zala	Mr. J. J. Bhatt, Advocate i/b R V Legal					
	226/2019 A/W	Sonal Kanaksingh Ashar						
	MA. No. 130/2020 & A.No. 133/2020	Amrut Dredging & Shipping Ltd. (Formerly known as Amrut Securities Ltd.)						

AT 12.00 NOON

7	608_2019	IIFL COMMODITIES LTD.	Mr. Somshekhar Sunderasan, Advocate i/b.	MCX	Mr. Sameer Pandit i/b- Wadia Gandhi	Admission Disposal	17.02.2021	<u>IIFLMCX</u>
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	A/W 609_2019		Alliance Law					
AT 12.02 P.M.								
8	APPEAL NO. 118-2020 AND MA. NO. 601-2020 COD -ADMISSION	Sharmila Raj Thackeray And Others	Mr. Shyam Mehta, Sr. Advocate	SEBI	Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.	Admission	04.03.2021	<u>MARGINMONEY</u>
	MA. No. 25-2020 in A. NO. 310-2016					MA Hearing		
	MA. NO. 252-2020 AND A. NO. 165-2020					Admission Disposal		
AT 12.05 A.M.								
9	A.No. 319/2020 – Lead Matter A/W	Praveen Kurele & Ors	Mr. Sharan Jagtiani, Senior Advocate i/b Mr. Vikas Bengani, Advocate	SEBI	Mr. Pradeep Sancheti, Senior Advocate i/b Vidhii Partners	Admission Disposal	12.02.2021	<u>ALLEGATIONSSCNIO</u>
	A.No. 358/2020 A/W	Manish Kumar Garg	Mr. Vikas Bengani, Advocate					
	A.No. 364/2020 A/W	Sanjeev Sanghi						
	A.No. 365/2020 A/W	Pranveer Singh						
	A.No. 374/2020 A/W	Sajan Kumar Agarwal						
	A.No. 375/2020 A/W	Vivek Karwa						

	A.No. 376/2020 A/W	Geeta Mishra &Anr.	Mr. Kunal Katariya, Advocate i/b Mr. Vikas Bengani, Advocate						
	A.No. 377/2020 A/W	Sanjay Kumar							
	MA.No. 332/2020 (Stay Application) & A.No. 323/2020 A/W	Som Prakash Goenka	Mr. Neville Lashkari, Advocate i/b Prakash Shah & Associates						
	MA.No. 334/2020 (Stay Application) & A.No. 324/2020 A/W	Surendra Kumar Gupta							
	A.No.398 /2020 A/W	Ashok Kumar Maheshwari & Ors.	Mr. Vikas Bengani, Advocate						
	A.No.399 /2020 A/W	Manoj Agarwal							
	A.No.400 /2020 A/W	Narendra Kumar & Ors.							
	A.No.401 /2020 A/W	Divya Agarwal							
	A.No. 422/2020 A/W	Raghuvansh Agrofarms Ltd.		Mr. Saurabh Bachhawat, Advocate					
	A.No. 423/2020 A/W	Litmus Investment Ltd.							

A.No.435/2020 A/W	Manisha Sharma	Mr. Vikas Bengani, Advocate					
A.No.437/2020 A/W	Shubham Agarwal & Anr.						
A.No.452/2020 A/W	BakliwalVyapar Pvt. Ltd.	Dr. S. K. Jain, Practicing Company Secretary					
A.No. 453/2020 A/W	Deepak Kumar Agarwal	Mr. Vikas Bengani, Advocate					
A.No.462/2020 A/W	Jasmine Commodities Pvt. Ltd.	Dr. S. K. Jain, Practicing Company Secretary					
A.No.463/2020 A/W	Aviral Industries Ltd.						
A.No. 480/2020 A/W	Seema Kapoor & Ors.	Mr. Vikas Bengani, Advocate					
MA.No. 501/2020 (Delay Application) & A.No. 501/2020 A/W	Vinay Kumar Agarwal	Mr. Pulkit Sharma, Advocate i/b Mr. Vikas Bengani, Advocate					
A.No. 492/2020 A/W	Kavita Awasti and Anr.	Dr. S. K. Jain, Practicing Company Secretary					
A.No. 493/2020 A/W	KPK Fin Consultancy Pvt. Ltd.						

	A.No. 531/2020 A/W	Santosh Kumar					
	A.No. 553/2020 A/W	Param Jeet Singh					
	A.No.555/2020 A/W	Shrishti E Systems Pvt. Ltd.					
	A.No. 67/2021 A/W	Subodh Agarwal	Mr. Nirman Sharma, Advocate				
	MA. No.90/2021 (Delay Application) AND MA. NO 91-2021 STAY APPLICATION & A.No.131/2021 A/W	Raj Kumar				15.03.2021	

AT 12.15 P.M.

10	326-2020	Sanjay Kumar Poddar HUF VS SEBI	Ms. Nirali Mehta, Advocate	SEBI	Ms. Nidhi Singh, Advocate i/b.Vidhi Partners	Admission Disposal	17.02.2021	<u>SANJAYSEBI</u>
	.327 of 2020	Avinash Kumar Ardawatia	Mr. Suyash Bhandari, Advocate					
	328 of 202	Surendra Kumar Tiwari	Ms. Nirali Mehta, Practicing Company Secretary					
	Appeal No.363 of 2020	Kamal Tibrewala	Mr. Aditya Bhansali, Advocate					

	Appeal No.369 of 2020 Lead Matter	Mr. Aniruddh Parashar						
	370 of 2020	Rakesh Ramsingh Saini						
	371 of 2020	Akash Swami						
	Appeal No.372 of 2020	Mr. Santhoshkumar Satyanarayan Poddar						
	Appeal No.373 of 2020	Subhash D. Bhatiwada						
AT 12.25 P.M.								
11	A.No.335/2020	M.V. Damania and Co. &Anr.	Mr. Ravichandra Hegde, Advocate i/b Parinam Law Associates	SEBI	Mr. Vishal Kanade, Advocate i/b Vidhii Partners	Admission Disposal	16.02.2021	<u>DUEDILIGENCEPFUTP</u>
AT 12.27 A.M.								
12	MA.No. 102/2021 (Stay Application) & A.No. 494/2020 A/W	MBL & Co. Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	08.02.2021	<u>PARALLELPROCEEDINGS</u>
	A.No.04/2021							
AT 12.30 P.M.								
13	MA.No. 443/2020 (Delay Application) & A.No. 560/2020 A/W	Subhash Gangaram Gupta	Mr. Jaikishan Lakhwani, Advocate i/b J L Legal	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	08.01.2021	<u>MINISCULETRADING</u>

	MA.No. 460/2020 (Delay Application) & A.No. 561/2020 A/W	Yogesh Sharma						
	MA.No. 461/2020 (Delay Application) & A.No. 562/2020 A/W	AmitVyas						
	MA.No. 521/2020 (Delay Application) & A.No. 563/2020 A/W	DilipKhatri						
	MA.No. 540/2020 (Delay Application) & A.No. 564/2020 A/W	Sanjaykumar Maharshi						
	MA.No. 602/2020 (Delay Application) & A.No. 565/2020	ParulSomani						
AT 12.40 P.M.								
14	MA.No. 14/2020 & MA.No. 15/2020 & A.No. 570/2020	Quantum Global Securities Ltd.	Mr. Shreyas Shrivastava, Advocate i/b M/s. B. K. Dass Advocates	NSEIL	Mr. Rashid Boatwalla, Advocate i/b MKA & Co	Admission Disposal	25.02.2021	<u>QUANTUMNSE</u>
AT 12.42 P.M.								
15	Appeal No.99 of 2021 AO ORDER	Sham Sadhuram Gandhi	Mr. Vedchetan Patil, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission Disposal	17.02.2021	<u>JIGARSHAH</u>
	Appeal No.98 of 2021 WTM ORDER	Sham Sadhuram Gandhi						

	Appeal No.385 of 2020 AO ORDER	Dilip Shah	Ms. Vanessa Fernandes, Advocate i/b. Corporate Attorneys					
	Appeal No. 386 of 2020 AO ORDER	Jiger Shah						
	Appeal No.442 of 2020 Lead Matter WTM ORDER	Jiger Shah						
	Misc. Application No. 63 of 2021 And Appeal No. 443 of 2020 WTM ORDER	Dilip Shah						
AT 12.46 P.M.								
16	MA.No. 74/2021 (Stay Application) & A.No. 71/2021	Krishna Kumar Periwal	Mr. Pulkit Sharma, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission Disposal	05.02.2021	<u>SCORESPFUTP</u>